

10-7-91.

Sh. J.K. Kaushik, Counsel

Sh. S.S. Vyas, Counsel for Applicant

None present for R-3 to 10

D.B. not formed Put up
for admission direction/
bearing 28/7/1999.

Bhushan
Court Master

28.07.1999

Mr. J.K. Kaushik, Counsel for the applicant.

Mr. S.S. Vyas, Counsel for the respondents Nos. 1 and 2.

None present for the respondents Nos. 3 to 10.

The learned counsel for the applicant submits that the post of Power Controller stands abolished after this application was filed, hence he is not likely to get any relief even if he succeeds in the O.A. Learned counsel for the applicant submits that this application has thus become infructuous.

We have considered the submission. In view of abolition of the post of Power Controller as submitted by the learned counsel for the applicant, in our opinion, the present application has become infructuous and consequently deserves to be dismissed and is hereby dismissed.

No order as to costs.

Gopal Singh
(GOPAL SINGH)
Adm. Member

Part II and III destroyed
in my presence on 28/7/99
under the supervision of
Section Officer () on my
order dated 28/7/99

A.K. Misra
(A.K. MISRA)
Judl. Member

Section Officer (Record)

Recd (S.K. Khera)
28/7/99
Mr. S.S. Vyas